

Advanced Education of the Deaf and Dumb

2539. Shri D. C. Sharma: Will the Minister of Education be pleased to state:

(a) the arrangements so far made by Government for the advanced education of the deaf and dumb; and

(b) whether there is at present any Degree or Intermediate College for the deaf and dumb in the country?

The Minister of Education (Dr. K. L. Shrimall): (a) The Government of India have not yet undertaken any scheme for the higher education of the deaf.

(b) No, Sir.

Commissions and Committees

2540. Shri D. C. Sharma: Will the Minister of Education be pleased to state:

(a) the number and names of Commissions and Committees which worked under the Ministry of Education and Scientific Research during the period from the 1st January, 1956 to March, 1958;

(b) the expenditure incurred thereon; and

(c) the number of Commission and Committees out of these whose recommendations have been accepted by Government?

The Minister of Education (Dr. K. L. Shrimall): (a) to (c). The information is being collected and will be laid on the Table of the House in due course.

Sahitya Akademy

2541. Shri D. C. Sharma: Will the Minister of Scientific Research and Cultural Affairs be pleased to lay a statement on the table giving brief details of activities undertaken by the Sahitya Akademy in 1957-58?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): A statement is laid on the

Table of the Lok Sabha. [See appendix VII, annexure No. 123.]

Prohibition

2542. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to lay a statement on the Table showing the number of prosecutions for infringement of prohibition from the 1st December, 1957 to the 31st March, 1958, under the following charges, in the Union Territory of Delhi:—

- (i) Infringement of time limit by dealers and hoteliers;
- (ii) drinking on dry days;
- (iii) illicit distillation, and
- (iv) other charges?

The Minister of State in the Ministry of Home Affairs (Shri Datar): A statement is laid on the Table of the Lok Sabha. [See appendix VIII, annexure No. 124.]

Seizure of Contraband Goods on Goa Border

2543. Shri D. C. Sharma: Will the Minister of Finance be pleased to state:

(a) the value and description of contraband goods seized by Customs authorities on Goa border from the 1st of December, 1957 to the 31st of March, 1958;

(b) the value of goods still lying in godowns;

(c) the value of goods disposed of; and

(d) the number of persons found involved in smuggling during the same period?

The Minister of Finance (Shri Morarji Desai): (a) Contraband goods comprising of gold, jewellery, stationery goods, safety razor blades, mechanical lighters, betelnuts, currency and other miscellaneous articles valued at Rs. 2,16,147.24 N.P. in all were seized on the Goa border during the